

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-III

Item No.-208
IB-147(ND)/2020

IN THE MATTER OF:

Rahul Kaushik

...APPLICANT

Vs.

Shalviya Infra Private Limited

...RESPONDENT

SECTION

U/s 7 IBC code 2016

Order delivered on 6.02.2020

CORAM:

CH. MOHD. SHARIEF TARIQ
MEMBER (JUDICIAL)
SMT SAROJ RAJWARE,
MEMBER (TECHNICAL)

PRESENT:

For the Applicant : Mr. Piyush Singh, Mr. Aditya Parolia, Mr. Sourav Sharma,
Advocates

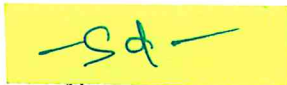
For the Respondent :

For the Intervener :

ORDER

Counsel for the Financial Creditor is present and prayed for time to file affidavit of service. Matter stands adjourned.

List on 30.03.2020.



(SAROJ RAJWARE)
MEMBER (TECHNICAL)



(CH. MOHD. SHARIEF TARIQ)
MEMBER (JUDICIAL)